

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 78 OF 2016

Dated: 11th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s R. M. Mittal Steel Pvt. Ltd.

...Appellant(s)

Vs.

**The Managing Director,
Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. S.Vallinayagam

Counsel for the Respondent(s)

:

Mr. R. K. Mehta

Ms. Himanshi Andley for R.4/RERC

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.2 & 3

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **09.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt